GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1097 (To be answered on the 8th February 2018)

COMPLAINTS AGAINST INDIGO AIRLINES

1097. DR. RAVINDRA KUMAR RAY SHRI SHER SINGH GHUBAYA

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether out of the total number of complaints received against airlines, the ratio of complaints against Indigo is higher than other airlines, if so, the details thereof;

(5) whether Indigo airlines is violating the rules despite the repeated advisory issued to the airlines to treat the customer in a dignified manner;

(c) if so, whether the Government proposes to cancel license of Indigo airlines;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रातरा में राज्य मंत्री

(Shri Jayant Sinha)

(a): No such analysis has been carried out by this Ministry.

b) to (e): In the recent past, an incident of manhandling of a passenger in the operational area of IGI airport after deplaning from M/s Indigo flight, came to the notice of Directorate General of Civil Aviation (DGCA). DGCA so instituted a two member committee to investigate the occurrence. The investigation report has revealed that conduct of M/s Indigo staff was discourteous, who indulged in fighting with the passenger. However, there is proposal to cancel the licence of M/s Indigo airlines.